NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/52/2016

NAME OF THE PETITIONER(S)

: SREEKUMARI AMMA & 3 ORS

NAME OF THE RESPONDENT(S)

: NIGHTINGALE COLLEGE OF NURSING KERALA

PVT LTD & 15 ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION FOR WHOM

1. D. Jayalakshi LSR & w

Counsel for Petitioner. D. Dill

ORDER

Counsel for petitioner present. Counsel for R1 & R4 called but was absent. No representation. Counsel for petitioner has not filed the affidavit in proof of sending notice to R6 to R16. She is directed to send fresh notice to the respondents at the correct address and file an affidavit in proof of the same by the next date of hearing. Put up on 24.01.2018.

- Sel-(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc